

GOVERNMENT OF INDIA
MINISTRY OF COMMERCE & INDUSTRY
(DEPARTMENT OF COMMERCE)

LOK SABHA
UNSTARRED QUESTION NO. 351
TO BE ANSWERED ON 05th FEBRUARY, 2018

A STUDY ON SEZs

351. ADV. NARENDRA KESHAV SAWAIKAR:

Will the Minister of **COMMERCE & INDUSTRY** (वाणिज्य एवं उद्योग मंत्री) be pleased to state:

- (a) whether the Government has conducted a study to analyse the Special Economic Zones (SEZs) experience in the country;
- (b) if so, whether the SEZ experience has been disappointing and if so, the details thereof along with the reaction of the Government thereto; and
- (c) the steps taken/ being taken by the Government to make SEZs more meaningful?

ANSWER

वाणिज्य एवं उद्योग मंत्रालय में राज्य मंत्री (श्री सी. आर. चौधरी)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY
(SHRI C. R. CHAUDHARY)

(a): Yes Madam.

(b): No Madam.

(c): Ongoing review and reform, as necessary, of Government policy and procedure is inherent to Public Policy. The Government, on the basis of inputs/suggestions received from stakeholders on the policy and operational framework of the SEZ Scheme, periodically reviews the policy and operational framework of SEZs and takes necessary measures so as to facilitate speedy and effective implementation of SEZs. In order to make SEZs more meaningful the functioning of the Board of Approval and Unit Approval Committee have been accordingly streamlined.
